GOVERNMENT OF WEST BENGAL LAW DEPARTMENT

Legislative

West Bengal Act XI of 1993

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1982-83, 1983-84 AND 1984-85) ACT, 1993.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 27th August, 1993.]

[27th August, 1993.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1983, the year ending on the thirty-first day of March, 1984 and the year ending on the thirty-first day of March, 1985.

It is hereby enacted in the Forty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1982-83, 1983-84 and 1984-85) Act, 1993.

Short title.

- 2. From and out of the Consolidated Fund of West Bengal,—
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees one hundred nineteen crores forty-seven lakhs thirty-six thousand six hundred and twenty-two,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees sixty-five crores eighty-nine lakhs eighty-six thousand eight hundred and seventeen,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees thirty-five crores twenty lakhs thirty-two thousand six hundred and ninety-eight,

are authorised for payment and application towards defraying the several charges which are incurred during—

- (i) the year ending on the thirty-first day of March, 1983,
- (ii) the year ending on the thirty-first day of March, 1984, and
- (iii) the year ending on the thirty-first day of March, 1985,

Issue of Rs. I,19,47,36,622, Rs. 65,89,86,817 and Rs. 35,20,32,698 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1982-83, the year 1983-84 and the year 1984-85.

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(Section 3.)

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation. 3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II and III in relation to the year ending on the thirty-first day of March, 1983, the year ending on the thirty-first day of March, 1984 and the year ending on the thirty-first day of March, 1985.

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(Schedule I.)

SCHEDULE I.

(See sections 2 and 3.)

1	2	3		
Grant/		Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	211—State Legislature		9,09,412	9,09,412
3	213—Council of Ministers	43,066	3,03,112	43,066
4	214—Administration of Justice	15,000	20,99,910	20,99,910
20	254—Treasury and Accounts Adminis-	• •	20,55,510	20,22,210
20	tration.	24,23,169		24,23,169
24	258—Stationery and Printing	21,95,916		21,95,916
Г	259—Public Works	22,99,30,475	3,44,461	23,02,74,936
25	477—Capital Outlay on Education, Art and Culture (Excluding Sports and Youth Welfare).	2,47,339		2,47,339
	Touth Westate).			
	Total Grant No. 25	23,01,77,814	3,44,461	23,05,22,275
27	265—Other Administrative Services	69,16,494		69,16,494
34	277—Education (Excluding Sports and	17 00 41 420		17 00 41 420
	Youth Welfare).	17,08,41,430		17,08,41,430
36	280—Medical	2,70,51,821	• • •	2,70,51,821
38	282—Public Health, Sanitation and Water Supply.	3,12,54,509	:	3,12,54,509
47	289—Relief on Account of Natural			
	Calamities	78,26,452		78,26,452
70	337—Roads and Bridges	2,82,27,675		2,82,27,675
Serial No.		-		
83	603—Internal Debt of the State Govern-		60 20 01 451	60 20 01 451
0.4	ment.	22.42.042	68,20,81,451	68,20,81,451
84	766—Loans to Government Servants, etc.	23,43,042	ļ	23,43,042
	Grand Total	50,93,01,388	68,54,35,234	1,19,47,36,622

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(Schedule 11.)

SCHEDULE II.

(See sections 2 and 3.)

1	2	3		
Grant/ Appro-		Sums not exceeding		
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	211—State Legislature	32,40,036	!	32,40,03
3	213—Council of Ministers	1,62,019		1,62,01
6	220—Collection of Taxes on Income	1,00,		2,0,
•	and Expenditure.	53,955		53,95:
16	249—Interest Payments	22,222	99,39,834	99,39.83
17	251—Public Service Commission		503	50.
25	250 Public Woods	24,79,24,623	80,989	24,80,05,61
27	265—Other Administrative Services	34,99,183	1	34,99,18
28	266—Pensions and Other Retirement	34,22,103	• • •	J 11 ,22,10.
20	D		44,647	44,641
22		2 14 272	44,047	
32	277—Education (Sports)	2,44,373	· ·	2,44,37
37	281—Family Welfare	1,70,10,377		1,70,10,37
38	282—Public Health, Sanitation and	5.07.012	ļ.	
~~	Water Supply	54,87,013		54,87,011
52	305—Agriculture		6,16,198	6,16,19
53	308—Area Development (306—Minor			
	Irrigation, 307—Soil Conservation			í , j
_	and Area Development)	49,05,652		49,05,65
56	311—Dairy Development (Excluding			
	Public Undertakings)	1,30,68,282		1,30,68,28
58	313—Forest	54,14,518	!	54,14,518
59	714—Loans for Community Develop-	ļ		1
	ment (Panchayat).	13,50,000		13,50,000
60	314—Community Development			
	(Excluding Panchayat).	1,04,91,292		1,04,91,29:
61	320—Industries (Closed and Sick			
	Industries).	88,76,257	, ,	88,76,251
66	332—Multipurpose River Projects, and	7,	, ,	00,.0.2
.	333—Irrigation, Navigations, Drainage	9,88,12,531		9,88,12,53
	and Flood Control Projects.	7,00,12,001	· ·	, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
70	337—Roads and Bridges	3,94,08,705		3,94,08,70
72	339—Tourism	39,271		3,94,08,70.
76	321—Village and Small Industries	37,211		ر ي شهرو
,0	200 1.11: XT 3 4 3 1 3	9,927	i I	9,921
84	603—Public Debt	9.941	10 00 75 572	
84 85		2 21 050	18,80,75,573	18,80,75,573
ده	766—Loans to Government Servants	2,31,059		2,31,059
	Grand Total	46,02,29,073	19,87,57,744	65,89,86,81

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(Schedule III.)

SCHEDULE III.

(See sections 2 and 3.)

]	2	3 .			
Grant/	Services and purposes.	Sums not exceeding			
Appro- priation Number.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
4	214—Administration of Justice		1,75,838	1,75,838	
25	259—Public Works	18,44,47,703		18,44,47,703	
28	266—Pensions and Other Retirement Benefits.	95,66,416	75,157	96,41,573	
37	281—Family Welfare	29,39,975		29,39,975	
38	282—Public Health, Sanitation and Water Supply.	44,07;101		44,07,101	
39	283—Housing	30,91,824		30,91,824	
66	332—Multipurpose River Project	2,20,22,384		2,20,22,384	
76	320—Industries (Public Undertakings)	2,04,855		2,04,855	
78	282—Public Health, Sanitation and Water Supply (Sewerage and Water Supply).	12,47,93,891		12,47,93,891	
86	766—Loans to Government Servants, etc	3,07,554		3,07,554	
	Grand Total	35,17,81,703	2,50,995	35,20,32,698	